

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.173/2016
In
OA No.2904/2013**

this the 13th day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Dr. R.V.Ahirwal (Retd.)
(Age 65 years)
DHA (TB), MCD
S/o Late Shri M. Ahirwal
R/o 407, 2nd Floor
Dr. Mukherjee Nagar
Delhi – 110 009Petitioner

(By Advocate: Shri K.Venkatraman)
Versus

Shri P.K.Gupta
Commissioner
North Delhi Municipal Corporation
Dr. S.P.Mukherjee Civil Centre
J.L.Nehru Marg
New Delhi – 110 002.Respondent

(By Advocate:Shri R.N.Singh)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, both the learned counsel submit that the orders of this Tribunal have been fully complied with. Accordingly, the CP is closed. Notice issued to the respondent is discharged. No costs.

**(Dr. Birendra Kumar Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

